

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.637
ANSWERED ON 25.07.2023

POWER PROJECTS IN KARNATAKA

637 DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of **POWER** be pleased to state:

- (a) the details and the number of ongoing power projects being implemented in Karnataka;
- (b) the funds sanctioned, allocated and utilized under these projects during the last three years along with the current status of these projects;
- (c) whether some of these projects are facing huge cost/time overruns and if so, the details thereof; and
- (d) the action taken/being taken by Government for timely completion of these Projects?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY
(SHRI R.K. SINGH)

(a) to (c) : At present there is one ongoing Thermal Power Projects of 370 MW in the State of Karnataka. The detail of funds sanctioned, allocated and utilized for the project during the last three years along with the current status of the project is as under:

Project Name	1x370 MW-Yelahanka Combined Cycle Power Plant (Gas-based) Karnataka Power Corporation Limited (KPCL)
Sector	State Sector

TIME			COST (In Rs Cr.)				EXPENDITURE		
Original Trial Run Date	Anticipated/ Actual Trial Run Date	Time Overrun	Original Cost	Latest Estimated Cost	Total Expenditure	Cost Overrun	2020 -21	2021- 22	2022- 23
Feb-2018	Sep-2023	5 yr,6 months	1571	2315	2315	743	219	264	168

The delay in commissioning of the above project is on account of issues relating to gas availability.

There is no ongoing Hydro-Electric Project in Karnataka.

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As on 30.06.2023, there are 5 number of under construction inter-state transmission projects awarded through Tariff Based Competitive Bidding (TBCB) route in Karnataka. The details of these projects are attached at **Annexure-I**. These projects have been awarded through TBCB route wherein no funds are sanctioned or allocated by the Government. Further, there are 3 number of under construction inter-state transmission projects awarded through Regulated Tariff Mechanism (RTM) route in Karnataka. The details are attached at **Annexure-II**. Projects under RTM route are awarded on nomination basis to POWERGRID or existing substation owner (in case of bay extension or augmentation) on case-to-case basis. That developer bears the cost of construction of the project for which annual tariff is decided by Central Electricity Regulatory Commission (CERC) as per methodology given in CERC Regulation.

The delays in completion of the Transmission Projects are mainly on account of Right of Way (ROW) issues.

(d) : The following action taken/being taken by the Ministry of Power (MoP)/ Central Electricity Authority (CEA) to ensure timely completion of Power Projects:

- The Central Electricity Authority (CEA) monitors the progress of under-construction power projects through frequent site visits and interaction with the developers & other stakeholders. CEA holds review meetings periodically with the developers and other stakeholders to identify and resolve issues critical for commissioning of Projects.
- Regular reviews are also undertaken in MoP to identify the constraint areas to facilitate faster resolution of inter-Ministerial and other outstanding Issues.
- In case of Central Power Sector Undertakings (CPSUs) projects, the project implementation parameters/ milestones are incorporated in the annual MoU signed between respective CPSUs and Ministry of Power and the same are monitored during the Quarterly Performance Review (QPR) meetings of CPSUs and other meetings held in MoP/CEA.
- Various matters related to project implementation are being taken up with State Government/District Administration for facilitating their support in resolving the issues of project implementing agencies.
- In order to address issues related to RoW, Ministry of Power, Govt. of India, in 2015 issued guidelines regarding RoW compensation for transmission lines with provisions of 85% of land value for tower base area and 15% of land value towards diminution of land value in the width of Right of Way (RoW) corridor besides the compensation towards normal crop and tree damages. This has resulted in expediting the execution of the transmission projects particularly in the states which have adopted the said guidelines. Till now, more than 20 states have already adopted the said guidelines for implementation.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 637 ANSWERED IN THE RAJYA SABHA ON 25.07.2023

The details of under construction transmission projects awarded through Tariff Based Competitive Bidding (TBCB) route in Karnataka

SI. No.	Name of Scheme (Executing agency)	State	Estimated cost (in Rs. Crores)	Schedule Date of completion	Anticipated Date of completion	Time over run (months)	Physical progress
1.	Evacuation of power from RE sources in Koppal Wind Energy Zone (Karnataka) (2500MW) (ReNew Transmission Ventures Private Limited)	Karnataka	750	Jun'23	Sep'23	3	85%
2.	Transmission Scheme for Solar Energy Zone in Gadag (1000 MW), Karnataka – Part-A, Phase-I (ReNew Transmission Ventures Private Limited)	Karnataka	350	Sep'23	Dec'23	3	45%
3.	Transmission Scheme for Solar Energy Zone in Gadag (1500 MW), Karnataka – Part-A, Phase-II (ReNew Transmission Ventures Private Limited)	Karnataka	307	May'24	May'24	-	10 %
4.	Additional 400kV Feed to Goa and Additional System for Power Evacuation from Generation Projects pooled at Raigarh (Tamnar) Pool (Sterlite Power TL)	Goa, Karnataka	1531	Jul'22	May'25	34	50 %
5.	Establish Transmission System for 400 kV Udupi (UPCL) – Kasargode D/C Line (Sterlite Power TL)	Karnataka, Kerala	754	Jul'23	Dec'24	17	75 %

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 637 ANSWERED IN THE RAJYA SABHA ON 25.07.2023**

Details of under construction transmission projects awarded through Regulated Tariff Mechanism (RTM) route in Karnataka.

Sl. No.	Name of Scheme (Executing agency)	State	Schedule Date of completion	Anticipated Date of completion	Time over run (months)	Physical Progress
1.	Augmentation of 1X500MVA 400/220kV ICT(4 th) at Mysore (PGCIL)	Karnataka	Apr'24	Apr'24	-	Under award
2.	Augmentation of 1X500MVA 400/220kV ICT(6 th) at Pavagada (PGCIL)	Karnataka	Dec'23	Dec'23	-	Civil works : 8% Equipment received: 40%
3.	Augmentation of 1X500MVA 400/220kV ICT(3 rd) at Kolar (PGCIL)	Karnataka	Mar'23	Aug'23	5	Civil works: 85% Equipment received: 35%
